

direct DDA to intimate well in advance to its flat seerer about the revision of the price; and

(d) if so, the details of the new formula Government propose to adopt to announce price revision?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). The Disposal cost of flats allotted by DDA is worked out on their completion on the basis of actual expenditure and anticipated liabilities on no profit no loss basic. The Disposal Cost so worked out is intimated at the time of allotment through Demand-cum-allotment letter.

(d) Question does not arise.

Minimum Wages

3543. SHRI B. DEVARAJAN:
DR. SUDHIR RAY:
SHRI BAPU HARI CHAURE
SHRI MANIKRAO HODLYA
GAVIT:
SHRI ARJUN SINGH YADAV:
SHRI K. PRADHANI:
SHRI LALIT ORAON:

Will the PRIME MINISTER be pleased to state:

(a) whether minimum wages in many States are paid at lower rates than that as prescribed by the National Commission on Rural Labour;

(b) if so, the names of such State

and the rates of wages paid in those States;

(c) whether the Government have issued directions to those States for implementation of minimum wages rate as prescribed by the National Commission on Rural Labour;

(d) if so, the response of those States in this regard; and

(e) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) and (b). The National Commission on Rural Labour has recommended that minimum wages for agriculture workers should be Rs. 20/- per day. It should also have a component of variable DA related to the All-India Consumers' Price Index. A statement showing the names of such States & Union Territories alongwith the rates of wages fixed by them whether the rates of wages are less than Rs. 20/- per day in the agriculture sector is annexed.

(c) to (e). The recommendation of National Commission on Rural Labour relating to minimum wages was broth to the notice of all the State Governments and Union Territory Administrations. They were also informed that this recommendation was proposed to be discussed in the Conference of State Labour Ministers. The State Labour Minister, Conference held on 6.2.92 recommended adoption of the recommendation of the NCRL regarding minimum wage.

STATEMENT

Names of State and Union Territories where the rates of minimum wages for agricultural workers are less than Ra. 20/- per day

<i>Sl.No.</i>	<i>Name of the State/ Union Territories</i>	<i>Minimum Wages (w.o.f.)</i>	<i>Remarks</i>
1.	2.	3.	4.
1.	Andhra Pradesh	Rs. 15.00 to Rs. 19.25 per day (According to Zones) (8.4.91)	
2.	Arunachal Pradesh	Rs. 18.00 to 21.00 per day (According to areas) (1.11.90)	
3.	Bihar	Rs. 16.50 per day (16.10.90)	
4.	Gujarat	RS. 15.00 per day (1.8.90)	
5.	Jammu & Kashmir	RS. 15.00 per day (24.3.89)	
6.	Karnataka	Rs. 12.00 to RS.17.65 per day (12.7.88)	
7.	Maharashtra	Rs. 12.00 to Rs.20.00 per day (According to Zones) (1.5.88)	
8.	Nagaland	Rs. 15.00 per day (16.5.87)	
9.	Sikkim	Rs. 14.00 To Rs. 17.00 per day (1.1.91) an executive	Wages have been fixed by order.
10.	Uttar Pradesh	Rs. 18.00 to Rs.20.00 per day (1.1.91)	
11.	Tamil Nadu	Rs. 14.00 per day (3.8.89)	

<i>Sl.No.</i>	<i>Name of the State/ Union Territories</i>	<i>Minimum Wages (w.e.f.)</i>	<i>Remarks</i>
1.	2.	3.	4.
12.	Tripura	RS. 17.80 per day (1.10.90)	
13.	Dadra & Nagar Haveli	Rs. 14.00 per day (22.10.89)	
14.	Lakshadweep	Rs. 18.00 per day (1.9.88)	Wages have fixed by an executive order.
15.	Pondicherry		
(i)	Pondicherry Region	Rs. 14.00 per day (15.12.89)	
(ii)	Mahe Region	Rs.12.00 per day for light work & Rs. 15.00 per day for hard work (18.2.87)	
(iii)	Yanam Region	Rs. 11.00 per day (15.3.88)	
(iv)	Karaikal Region	Rs. 14.00 per day or 7 litre of paddy plus 4.90 per day (31.1.90)	

Price of Newsprint

3544. SHRI LOKANATH CH-
OUDHURY: Will the PRIME MINISTER be
pleased to state:

(a) whether the newsprint prices have
been increased recently;

(b) if so, the details thereof; and

(c) the remedial steps contemplated in
this regard?

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY (PROF. P. J.

DURIEN): (a) to (c). The indigenous news-
print mills have not increased the prices of
newsprint after June, 1991.

[*Translation*]

Administrative System

3545. SHRI RAM NARAIN BERWA:
SHRI MUKUL BALKRISHNA
WASNIK:
SHRI PAWAN KUMAR
BANSAL:

Will the PRIME MINISTER be pleased
to state: